

Forces, especially for meeting the emerging challenges to internal security in the form of terrorism, naxalism etc. Some of the major items of police infrastructure covered under the Scheme include Mobility, Modern Weaponry and equipments, Communication system, Training infrastructure facilities, Forensic Science facilities, Strengthening of Intelligence Branches, Security equipment, construction of buildings of Police Stations/Posts, construction of residential buildings for lower level police personnel etc. The requirements vary from State to State depending upon several factors and are reflected in their Annual Action Plans which are considered in the Ministry of Home Affairs in consultation with the officers of the State Governments. Funds to the tune of Rs. 1157.64 crore in financial year 2008-09, Rs. 1230.00 crore in 2009-10 and Rs. 1224.63 crore in 2010-11 have been released to various States under the Scheme.

In addition to above, Bureau of Police Research and Development under the Ministry of Home Affairs, a pivotal organisation in the area of police research and development in the country is responsible for conducting research studies on various aspects of Police like new and emerging threat to internal security in 21st Century in view of global interconnectivity, cyber crime: solutions and counter measures, innovation, indigenization and improvisation to tackle internal security threats etc. A National Police Mission (NPM) has also been set up under BPR&D with the intent to transform the police forces in the country into effective instruments for maintenance of internal security and facing the challenges of the next century, by equipping them with the necessary material, intellectual and organizational resources. Under six Micro Missions set up under the NPM two Micro Missions namely, Micro Mission No. 3 on Communication and Technology and Micro Mission No. 6 on Proactive Policing and Visualizing Future Challenges *inter alia*, deal with Cyber Crime, Forensic Science, DNA and Narco analysis etc.

Preparedness to deal with disaster in NE region

2420. SHRI JESUDASU SEELAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the damage done to people and property in North-East (NE) Region during the earthquake in November, 2011;

(b) what is the preparedness of Government to deal with such natural calamities/disaster in North-East region; and

(c) the State-wise funds allocated in this regard in North-East Region?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) The State Governments of Sikkim, West Bengal and Bihar have reported following losses due to earthquake of 18th September, 2011:-

States	Lives lost (No.)	Cattle lost (No.)	Houses (No.)
Sikkim	60	1333	23903
West Bengal	11	19	88734
Bihar	10	NR	NR

NR = Not reported.

In addition, there has been damage to infrastructure also. No damage or casualty has been reported from other States of North-East region.

(b) Government of India, in order to strengthen the existing disaster management system in the country, the Disaster Management Act, 2005 was enacted and notified on December 26, 2005. The Act provides for institutional mechanisms for drawing up and monitoring the implementation of the disaster management plans, ensuring measures by various wings of Government for prevention, mitigating and minimize effects of calamities and for undertaking a holistic, coordinated, and prompt response to any calamity situation in the country.

As per the Disaster Management Act 2005, the Central Government has constituted the National Disaster Management Authority (NDMA) with the responsibility for laying down the policies, plans, and guidelines for disaster managements. NDMA has already released 25 guidelines on natural as well as manmade disasters and also for preparation of State Disaster Management Plans. National Policy on Disaster Management (NPDM) has been issued which covers all aspects of disaster management. In all the North-East States, State Disaster Management Authority and District Disaster Management Authority have been setup.

Besides making institutional arrangements, the Government of India keeps aircraft, boats, specialist teams of Armed Forces, Central Para Military Forces and personnel of National Disaster Response Force (NDRF), and essential commodities including medical stores, restoration of critical infrastructure facilities in readiness for deployment in disaster situation where ever required. A response force at the national level has also been put in place at strategic location to respond to any kind of emergencies. A NDRF battalion has been stationed at Guwahati, Assam for rescue and relief of the affected persons in the North-Eastern region.

For strengthening the response mechanism of the State and other stakeholders, several programmes are underway for capacity development through National Disaster Management Authority, National Disaster Response Force, National Institute for Disaster Management and State Disaster Management Centre. National workshop on "Earthquake Risk Mitigation Strategy in North East" at Guwahati was also held on 24-25th February, 2011 to this effect.

All these measures are expected to improve the existing disaster management practices, preparedness, mitigation, control and enhance the response mechanism to deal more efficiently natural disasters in the country including North-East region.

(c) The State-wise allocation of State Disaster Response Fund (SDRF) in respect of North-East States for the year 2011-12 is given in Statement.

Statement

Allocation of funds in SDRF during 2011-2012

As on 07.12.2011

(Rs. in crore)

Sl. No.	Name of the State	Allocation of SDRF		
		Central Share	State Share	Total
1.	Arunachal Pradesh	34.72	3.86	38.58
2.	Assam	249.26	27.70	276.96
3.	Manipur	6.82	0.76	7.58
4.	Meghalaya	13.84	1.54	15.38
5.	Mizoram	8.08	0.90	8.98
6.	Nagaland	4.70	0.52	5.22
7.	Sikkim	21.50	2.39	23.89
8.	Tripura	18.25	2.03	20.28
TOTAL:		357.17	39.70	396.87

Crash of BSF helicopter in Jharkhand

2421. SHRI PARIMAL NATHWANI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a Border Security Force (BSF) helicopter crashed in Jharkhand recently;
- (b) if so, the details thereof;
- (c) whether the helicopter was on an anti-naxalite operation;
- (d) whether it was a sabotage or whether naxalite forces were behind the crash, directly or indirectly; and